1	2	3
32	Daman & Diu	4
33	Delhi	326
34	Lakshadweep	3
35	Puducherry	9
	ALL INDIA	2,71,705

Note: Bovine includes Cattle, Buffalo, Yak and Mithun

Source: All India Report based on Quick Tabulation Plan, Village level totals (Provisional results), 18th Livestock Census 2007, Department of Animal Husbandry, Diarying & Fisheries, Government of India.

FDI in development of seeds

1870. DR. T.N. SEEMA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government is aware that the recent notification regarding concessions given to the Multi National Companies (MNCs) allows hundred per cent FDI in development of seeds, horticulture and planting materials without any restriction;
- (b) whether Government is also aware that this will adversely affect the Indian seed manufacturers and the peasants would be at the mercy of MNCs for supply of seeds;
 - (c) if so, the details thereof; and
 - (d) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) As per 'Circular No. 1 of 2011: Consolidated FDI Policy' issued by Department of Industrial Policy and Promotion, Ministry of Commerce & Industry, Government of India, FDI is permitted up to 100% under the automatic route in development and production of seeds and planting materials subject to certain conditions.

(b) to (d) No, Sir. The permission for FDI up to 100% would encourage infusion of foreign investment into the seed sector and would also facilitate indigenous seed companies for strengthening of Research and Development activities for development of seeds of better varieties.